

(a) the percentage of jobs reserved for local people in various colliery projects of Northern Coalfields Limited, Singrauli in district Sindh (M P),

(b) whether required number of officers and employees have been employed in various projects in proportion to the above mentioned reservation as on 28 February, 1990,

(c) if so the category-wise details thereof and

(d) whether there is any provision for having representatives of Madhya Pradesh Government at the time of interview for filling up the vacancies?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) to (c) There is no reservation of jobs for local people as such for employment in various colliery projects of Northern Coalfields Ltd., Singrauli. Recruitment is generally made through local Employment Exchange. Preference in employment of unskilled/semi skilled workers is given to persons whose lands are acquired for coal projects. The local people thus get adequate opportunity for employment.

(d) Yes, Sir. The S. D. M. Waidhan, or his representative represents the Madhya Pradesh Government in the Selection Committee.

[English]

Investment by NRI in Kerala

4269 **SHRI PALAI K M MATHEW** Will the Minister of INDUSTRY be pleased to state

(a) whether NRIs have expressed willingness to start industries in Kerala provided Union Government guarantee secu-

ity of their investment and a reasonable return on investment;

(b) whether Government of Kerala has taken up this matter with Union Government,

(c) if so, the action taken thereon; and

(d) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) (a) to (d) Since the inception of the Special Approval Committee (NRI) in November, 1983, 18 approvals have been accorded upto December, 1989 for issue of Letters of Intent/SIA Registration, approval of foreign collaborations and import of capital goods in respect of NRI projects in the State of Kerala as per the existing guidelines.

The State Government of Kerala have informed the Government of India recently that persons hailing from Kerala based in the United States have evinced interest in participating in the industrial development of Kerala through transfer of technology and financial investments. According to the State Government some proposals have also been received from Non-Resident Indians for setting up of industries and that the State Government have constituted a Coordination Committee for interacting with these NRIs to mobilise investments etc. Further, according to the State Government they have taken up with Unit Trust of India and Ministry of Finance in the Government of India the question of establishment of growth fund utilising NRI investments.

[Translation]

Allotment of LPG Agency in Palamau, Bihar

4270 **SHRI JORAWAR RAM** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether there is only one gas agency for four lakh families in Palamau district of Bihar; and

(b) if so, whether there is any proposal to allot additional gas agencies there as per Government norms?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). On account of limited product availability, LPG supply at present is limited to towns and cities with a population of 20,000 or more. As per 1981 Census, only two towns in District Palamau, Bihar have a population of more than 20,000 viz., Daltonganj (51,944) and Garhwa (21,515). Presently one LPG distributorship is operating at Daltongaj, the District Headquarters of Palamau and one additional LPG distributorship at the same location has been planned. Based on a survey conducted, it was revealed that the potential available at Garhwa does not justify the opening of an economically viable distributorship in that town.

[English]

Extraction of Natural Gas from Cauvery Basin

4271. SHRI E.M.S. PAKEER MOHMED: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total quality of natural gas extracted from Narimanan in Cauvery basin of Tamil Nadu.

(b) the total quantity of outflow of crude oil from this Narimanan oil well;

(c) whether the Oil and Natural Gas Commission propose to dig more wells for extraction of natural gas and crude from this area; and

(d) if so, the estimated cost of this project and what will be the employment generation from these projects?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Presently about 0.23 MMCMD of natural gas is being produced from the Narimanam structure. Upto February 1990, a total quantity of about 56.4 million cubic metres of gas has been produced.

(b) The average daily of production of crude oil in the Narimanam structure is 650 tonnes; upto February 1990, the total production of crude oil from this field had been about 203814 tonnes.

(c) and (d). ONGC have plans to intensify exploration/production activities in this area during the VIII Plan period. However, the actual cost for the additional wells required to be drilled and the quantum of employment likely to be generated cannot be specified at this stage.

[Translation]

Kanpur Central Railway Station

4272. SHRI KESHRI LAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to upgrade the status of Kanpur Central Railway station;

(b) if so, the details in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

(c) Improvements to station is a con-